

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 101(ND)14

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2019

NAME OF THE COMPANY: Sh. Jasmohan Singh V/s. M/s. M. S. Koldhold Industries Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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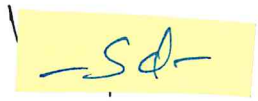
	For the Petitioner (s)	: Mr. Sourabh Gupta, Advocate		
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	For the Respondent (s)	: None		
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ORDER

Ld. Counsel submits that no report has been received from the Hon'ble Administrator. In order to put an end to the lis, the parties may request the Hon'ble Administrator to submit his report within 4 weeks.

To come up for further consideration on 16th May, 2019.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)